

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH AT HYDERABAD
Single Member Bench
Court - I**

Appeal No. ST/30040/2018

(Arising out of Order-in-Appeal No: HYD-SVTAX-RR-APP-023-17-18 (APP-I), dated
06.10.2017 passed by CC&CT (Appeals-I), Hyderabad)

Y. Sreenivasa Reddy

..... Appellant(s)

Vs.

CCT, Hyderabad GST

..... Respondent(s)

Appearance

Mrs. Siri Reddy, Advocate for the Appellant.

Shri B. Guna Ranjan, Superintendent /AR for the Respondent.

Coram:

Hon'ble Mr. P.V. SUBBA RAO, MEMBER (TECHNICAL)

Date of Hearing: 14.05.2018
Date of Decision: 14.05.2018

FINAL ORDER No. A/30565/2018

[Order per: P.VENKATA SUBBA RAO]

When this matter was called out, Ld. Counsel submits that under instructions, they are withdrawing the appeal. Accordingly, appeal is dismissed as withdrawn.

(Dictated and pronounced in the open Court)

(P. VENKATA SUBBA RAO)
MEMBER (TECHNICAL)